

(b) if so, what action Government have taken in the matter; and

(c) in view of the fact that the Bachawat Wage Board was set up about 8 years ago, what action Government propose to take on the memorandum of the All India Newspaper Employees Federation?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PABAN SINGH GHATOWAR) : (a) Yes, Sir.

(b) and (c) The matter regarding setting up of a new Wage Board for Newspaper and News-Agency employees is under consideration of the Government.
12.00 Noon

PROCLAMATION UNDER ARTICLE 356 OF THE CONSTITUTION

THE MINISTER OF HOME AFFAIRS (SHRI S. B. CHAVAN) : Sir, I lay on the Table a copy (in English and Hindi) of the Proclamation [G.S.R. No. 370(E)] issued by the President under clause (2) of article 356 of the Constitution on the 10th April, 1993 revoking the Proclamation made by him on the 11th March, 1993 in relation to the State of Tripura under clause (3) of the said article. [Placed in Library. See No. LT-3818/93].

[THE VICE-CHAIRMAN (SYED SIBTEY RAZI) IN THE CHAIR]

PAPERS LAID ON THE TABLE

Bills passed by the Houses of Parliament and assented to by the President.

SECRETARY GENERAL : Sir, I lay on the Table a statement (in English and Hindi) showing the Bills passed by the Houses of Parliament during the Hundred and Sixty-sixth Session of the Rajya Sabha and assented to by the President. [Placed in Library. See No. LT-3887/93].

I. Report and Accounts (1991-92) of the Marine Products Export Development Authority, Kochi and related papers.

II. Report and Accounts (1991-92) of the Indian Council of Arbitration, New Delhi and related papers.

THE MINISTER OF COMMERCE (SHRI PRANAB MUKHERJEE) : Sir, I lay on the Table—

I. (1) A copy each (in English and Hindi) of the following papers, under sub-

section (3) of section 22 of the Marine Products Export Development Authority Act, 1972 :—

(i) Annual Report of the Marine Products Export Development Authority, Kochi, for the year 1991-92.

(ii) Annual Accounts of the Marine Products Export Development Authority, Kochi, for the year 1991-92, and the Audit Report thereon.

(iii) Review by Government on the working of the above Authority.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT-3867/93].

II. A copy each (in English and Hindi) of the following papers :—

(i) Twenty-seventh Annual Report and Accounts of Indian Council of Arbitration, New Delhi, for the year 1991-92, together with the Auditors' Report on the Accounts.

(ii) Review by Government on the working of the above Council.

(iii) Statement giving reasons for the delay in laying the papers mentioned at (i) above, [Placed in Library. See No. LT-3866/93].

Financial Estimates and Performance Budget (1993-94) of the Employees' State Insurance Corporation.

THE MINISTER OF STATE ON THE MINISTRY OF LABOUR (SHRI P. A. SANGMA) : Sir, I lay on the Table a copy (in English and Hindi) of the Financial Estimates and Performance Budget of the Employees' State Insurance Corporation for the year 1993-94. [Placed in Library. See No. LT-3869/93].

Notification of the Ministry of Civil Supplies, Consumer Affairs and Public Distribution.

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION WITH ADDITIONAL CHARGE OF THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KAMALUDDIN